

**BROADCASTING (KUMARI KUM-  
UBHEN M. JOSHI): (a) FTI received**

the following raw stock from HPT in last 5 yeears:

Year	35mm Release Positive (in feet)	16mm realease positive (in feet)	35mm sound Negative (in feet )	16mm sound negative (in feet)
1975	8,40,000	65,000	5,36,000	..
1976	2,00,000	2,29,000	..	..
1977	5,56,000	2,60,000	75,000	..
1978	5,68,000	..	1,61,000	8,000
1979	10,55,000	1,00,000	3,42,000	35,000
	32,19,000	6,54,000	11,14,000	43,000

(b) As the raw film is not a controlled commodity, the Hindustan Photo Films does not take any steps to ensure that the footage issued by them is not abused. Consumption of raw film in the Film and Television Institute of India, Pune, is governed by the norms laid down by its Academic Council.

#### Ordinances

2983. SHRI A. K. ROY:

SHRI ASHFAQ HUSSAIN:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) number of ordinances promulgated by the Centre in the last twenty years with year-wise break-up in details;

(b) names of the ordinances and the year dealing with the detention without trial in the same period;

(c) number of ordinances that were allowed to lapse and that converted into Acts with year-wise break-up for the same period;

(d) whether there is sudden increase in the ordinance making since the present Government have come in January, 1980; and

(e) if so, facts in detail?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS  
(SHRI P. SHIV SHANKAR): (a)—

Year	Number of ordinances promulgated
1960	1
1961	3
1962	8
1963	Nil
1964	3
1965	7
1966	13
1967	9
1968	13
1969	10
1970	5
1971	23
1972	9
1973	4
1974	15
1975	29
1976	16
1977	16
1978	6
1979	12

(b) (i) The Maintenance of Internal Security Ordinance, 1971 (5 of 1971);

(ii) The Maintenance of Internal Security (Amendment) Ordinance, 1974 (11 of 1974);

(iii) The Maintenance of Internal Security (Amendment) Ordinance, 1975 (4 of 1975);

(iv) The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1975 (6 of 1975);

(v) The Maintenance of Internal Security (Second Amendment) Ordinance, 1975 (7 of 1975);

(vi) The Maintenance of Internal Security (Third Amendment) Ordinance, 1975 (18 of 1975);

(vii) The Maintenance of Internal Security (Fourth Amendment) Ordinance, 1975 (22 of 1975);

(viii) The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Second Amendment) Ordinance, 1975 (29 of 1975);

(ix) The Maintenance of Internal Security (Amendment) Ordinance, 1976 (5 of 1976);

(x) The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1976 (6 of 1976);

(xi) The Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities Ordinance, 1979 (10 of 1979).

(c) All the Ordinances promulgated during the period under consideration except those mentioned below were converted into Acts. A few of the Ordinances pertaining to States/Union territories were converted into State/Union territory Acts or President's Acts. The rest were converted into Acts of Parliament. The break up of

the Ordinances which were allowed to lapse is given below:—

Year	Number of Ordinances
1976	1 (Ordinance No. 14)
1977	6 (Ordinances Nos. 1, 5, 6, 7 and 10).
1979	3 (Ordinances Nos. 4, 5, and 9).

(d) No, Sir. So far 19 Ordinances have been promulgated in 1980. During the corresponding periods in 1971 and 1975 more Ordinances were promulgated.

(e) Does not arise.

#### Geological Survey in Tamil Nadu

2984. SHRI K. B. S. MANI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether any survey, including geological survey has been conducted during the last 10 years in Trichy District covering Kolli Malai Hills, Ariyalur, Andimadaun, Perambalur and Jaya Kandam areas in Tamil Nadu;

(b) if so, the details of the report;

(c) any action taken to implement the reports, if so, the details thereon; and

(d) if no survey has been conducted so far, is there any proposal to conduct such survey?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) ONGC has been conducting detailed geological and geophysical surveys in Cauvery Basin including part of Trichy District since 1958.

(b) These surveys have indicated that the basement is fragmented into a number of horsts and grabens and the deeper parts are filled by older Mesozoic rocks over which tertiary